

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 880/2015

IN THE MATTER OF:

Bristol Enterprises Pvt. Ltd. & Ors.

.....Petitioners

SECTION : UNDER SECTION 391(2) & 394

Order delivered on 07.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) :

For the Respondent(s) :

For the RD (NR) Delhi/ROC, Delhi : Mr. Manish Raj, Company Prosecutor

ORDER

On behalf of arguing counsel at the time of second call again a request has been made for pass over, accordingly hearing is deferred to 09.10.2017.

— Sd/ —

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/ —

(DEEPA KRISHAN)
(MEMBER TECHNICAL)

07.09.2017
Vineet